

HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 2nd September, 2018

No. HCM/1/96/BENCH/18963 : As directed, it is hereby informed to all the learned counsels and concerned parties that all the single bench matters listed tomorrow i.e. on 3rd September, 2019 before Hon'ble the Chief Justice will be taken up after the Division Bench of Hon'ble the Chief Justice and Hon'ble Mr. Justice L.S. Jamir.

(W. TONEN MEITEI)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar (Judicial)/(Vigilance)/(Administration), High Court.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. The Pvt. Secretary to Hon'ble Mr. Justice L.S. Jamir.
10. The Pvt. Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The Pvt. Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
12. The P.S. to Registrar General, High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All the Superintendents/Stamp Reporter / Court Officers/ Protocol Officer / Computer Programmer, High Court of Manipur.
15. All the Court Masters, High Court of Manipur.
16. The Concerned File / Guard file / notice board.

W. Tonen Meitei 2-9-19
REGISTRAR (JUDICIAL),
HIGH COURT OF MANIPUR